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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 736 of 1998

New Delhi, dated this the 6 December, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Shri Hari Singh
S/o late Shri Garsi Ram,
R/o V&PO Jharera Gawan,
New Delhi.
2. Piare Lal,
S/o late Shri Babu Lal,
R/o H-299, Nanakpura,
New Delhi.
3. Shri Devender Singh
S/o Shri Dalel Singh
4. Shri Nem Singh
S/o Shri K.N. Lal
5. Shri Om Parkash
S/o late Shri Parash Ram
6. Shri G. Dass
7. Shri Brij Mohan
S/o late Shri Sadhu Ram
8. Shri Mohan
S/o late Shri Itwari Lal
9. Shri Lalit Kumar
S/o Shri Roshan Lal
10. Shri Rattan Lal
S/o late Shri Sagwa
11. Shri A.K. Nayak
S/o Shri N.K. Nayak
12. Shri Dalel Singh
S/o Shri Nand Ram
13. Shri Kamal Singh
S/o late Shri Rai Singh
14. Shri Dalel Singh
S/o Shri (late) Rishal Singh
15. Shri Manohar Lal
S/o late Shri Ganpat Ram Singh
16. Shri V. Kumar
S/o Shri Muna Lal.

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17. Shri Surender Kumar
S/o Shri Ratan Lal
18. Shri Ganesh Singh
S/o late Shri Dhan Singh
19. Shri Layak Ram
S/o Shri Kanwar Singh
20. Shri Surender Kumar IV
S/o Shri Charan Dass
21. Shri Tejvir Singh
S/o Shri Tale Ram
22. Shri Lakh Ram,
S/o Shri (late) Budh Ram
23. Shri B.S.Rawat
S/o late Shri Kalyan Singh
24. Shri Ram Kishore
S/o late Shri Ganga Ram
25. Shri Ram Kanwar
S/o Shri Bhim Singh
26. Shri Jawahar Singh
S/o late Shri Surju
27. Shri A.K. Dutta
S/o late Shri R.K. Dutta
28. Shri Swaraj Singh Malik
S/o Shri Sant Singh
29. Shri Ram Parakash
S/o Shri T.R. Sudan
30. Shri Umrao Singh
S/o late Shri Amar Singh
31. Shri Durga Singh
S/o Shri Khem Singh
32. Shri Girdhari Lal Sharma
S/o Shri Manatu Ram
33. Shri Ram Dayal
S/o Shri Rewti Ram
34. Shri Bhim Singh
S/o Shri Narayan Dass
35. Shri Chand Ram-I
S/o Shri Mam Chand
36. Shri Radhey Shyam
S/o late Shri Dulori Ram

37. Shri Kure Singh
S/o Shri Jhandu Singh

38. Shri Singara Singh
S/o Shri Mangal Singh

39. Shri K.P. Sharma
S/o Shri Chiranjee Lal

40. Shri Jaipal Singh
S/o Shri Hari Ram

41. Shri Chamel Singh Rana
S/o Shri B.S. Rana

42. Shri Inder Raj
S/o Shri Manohar Lal

43. Shri Saroop Singh
S/o Shri Chet Ram

44. Shri Chand Ram II,
S/o Shri Moti Ram

45. Shri Ram Chander
S/o Shri Dess Ram

46. Shri Surender Kumar II
S/o Shri Balbir Singh

47. Shri Subhas Kumar
S/o late Shri Chhida Singh

48. Shri Surender Kumar I
S/o Shri Narayan Singh

49. Shri Rishal Singh
S/o Shri Ram Singh

50. Shri G.R. Peter
S/o late Shri Peter Debit

51. Shri Manohar Lal
S/o late Shri Ganpat Ram Singh

52. Shri V. Kumar
S/o Shri Muna Lal

... Applicants

(By Advocate: Shri K.K. Patel)

Versus

Union of India through

1. Secretary,
Ministry of Defence,
South Block,
New Delhi.

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2. Chief of the Naval Staff,
Naval Headquarters (DCP),
New Delhi-110011.

3. Commander,
INS India, Dalhousie Road,
New Delhi-110011.
(By Advocate: Ms. Jyoti Singh)

... Respondents

ORDERBY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

In this O.A. the 53 applicants who claim to be M.T. Drivers in the Department of Respondent No. 3 and claim to be holding civil posts, seek the implementation of the promotion scheme for staff car drivers contained in DP&T's O.M. dated 30.11.93.

2. By Defence Ministry's order dated 5.12.96 (Annexure A) sanction has been conveyed to the extension of the promotional scheme for staff car drivers contained in aforesaid O.M. dated 30.11.93 to civilian motor drivers in the defence establishments.

3. As no reply has been filed by respondents to the O.A. despite several opportunities, we are not able to record a finding whether applicants are covered by Defence Ministry's aforesaid order dated 5.12.96 or not. to the Respondents

4. We dispose of this O.A. with a direction to examine the claims of applicants to be covered by the aforesaid order dated 5.12.96 by a detailed, speaking and reasoned order in accordance with rules and instructions as expeditiously as possible, and preferably within three months from the date of

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receipt of a copy of this order. In case the aforesaid order dated 5.12.96 is extended to applicants, they shall be entitled to all consequential benefits flowing therefrom in accordance with rules and instructions.

5. The O.A. is disposed of in terms of Paragraph 4 above. No costs.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Member (J)

Arulog.
(S.R. Arulog)
Vice Chairman (A).